Webinar on "Challenges faced by the Court during Pandemic"

Learned Advocates are requested to Watch the Webinar Conducted by Orissa High Court and Odisha Judicial Academy on 16.01.2021 and 17.01.2021 on the topic - "Challenges faced by the Court during Pandemic"

The Webinar shall be telecast on Youtube Live and can be viewed by clicking the following links as per the assigned dates:-

- i. On 16.01.2021 https://youtu.be/UxP7P39E320
- ii. On 17.01.2021 https://youtu.be/x9ax79MDz9g





PROGRAMME SCHEDULE FOR THE WEBINAR, 2021

To be organized by Odisha Judicial Academy

On the Subject – "Challenges faced by the Court during the Pandemic"

- > Role and responsibility of Court during Pandemic
- > Safety measures for functioning of Court in Pandemic
- > Ensuring free, fair and speedy trial for litigants; the challenges before Court in Pandemic
- The interface between poverty and justice to fulfil the Constitutional aspiration of poor litigants amidst pandemic; a societal need of the hour
- > Protecting and maintaining personal liberty of individuals in Pandemic; an onerous duty assigned to the Court by our Constitution.

On 16th & 17th January, 2021

16.01.2021

INAUGURAL SESSION

10.30 AM:- Arrival of Hon'ble Guests.

10.35 AM:- Welcome Address by Hon'ble Shri Justice S. K. Mishra,

Judge, Orissa High Court & Chairman, Odisha Judicial

Academy & Training Committee.

10.40 AM:- Inaugural Address by Hon'ble Dr. Justice S. Muralidhar,

Chief Justice, Orissa High Court & Patron-in-Chief, Odisha

Judicial Academy

Webinar: "Challenges faced by the Court during Pandemic"

DAY -1 (SESSION - 1) 16.01.2021 (SATURDAY) 11.00 AM to 12.15 PM

Topic:- Role and responsibility of Court during Pandemic.

Speaker: Hon'ble Shri Justice G. B. Pattnaik,

Former Chief Justice of India.

Moderator: Hon'ble Shri Justice C.R. Dash,

Judge, Orissa High Court.

DAY -1 (SESSION - 2) 16.01.2021 (SATURDAY) 12.30 PM to 01.30 PM

Topic:- Safety measures for functioning of Court in Pandemic

Speaker: Prof. (Dr.) C.B.K. Mohanty,

State Empowered Officer, COVID- 19.

Chair: Hon'ble Shri Justice D.P. Mohapatra,

Former Judge, Supreme Court of India.

DAY -1 (SESSION - 3) 16.01.2021 (SATURDAY) 02.30 PM to 03.45 PM

Topic- Ensuring free, fair and speedy trial for litigants; the challenges

before Court in Pandemic.

Speaker: Hon'ble Dr. Justice A. Pasayat,

Former Judge, Supreme Court of India

Moderator: Hon'ble Shri Justice Pramath Patnaik,

Judge, Orissa High Court.

DAY-2 (SESSION-1) 17.01.2021 (SUNDAY) 10.30 AM to 11.45 AM

Topic- The interface between poverty and justice to fulfil the

Constitutional aspiration of poor litigants amidst Pandemic; a

societal need of the hour.

Speaker: Hon'ble Shri Justice A.K. Patnaik,

Former Judge, Supreme Court of India.

Moderator: Hon'ble Shri Justice B. P. Routray,

Judge, Orissa High Court.

DAY-2 (SESSION-2) 17.01.2021 (SUNDAY) 12.00 NOON to 01.15 PM

Topic- Protecting and maintaining personal liberty of individuals in

Pandemic; an onerous duty assigned to the Court by our

Constitution.

Speaker: Hon'ble Shri Justice Dipak Misra,

Former Chief Justice of India.

Moderator: Hon'ble Shri Justice S. K. Sahoo,

Judge, Orissa High Court &

Member, Odisha Judicial Academy & Training Committee.

Vote of Thanks

1.20PM:- Hon'ble Shri Justice S.K. Panigrahi,

Judge, Orissa High Court &

Member, Odisha Judicial Academy & Training Committee.